



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD
SHILLONG – 793001

www.megassembly.gov.in

LIST OF BUSINESS

Budget Session
Tuesday, March 12, 2019.

Government Business

1. Questions.
2. Shri PROCESS T. SAWKMIE, MLA to Call the Attention of the Minister in-charge Urban Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in “The Shillong Times” dated 14.02.2019 under the caption “The wheels don’t go round and round anymore”.
3. Shri RENIKTON L. TONGKHAR, MLA to raise a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business regarding the News item appeared in “Kynjatshai” dated 15.02.2019 under the caption “Tied bad bom naphang ki pulit Assam ia ki paidbah ha Umwali, mynsaw haduh 28 ngut”.
4. Reply of the Chief Minister’s to the Debate on Governor’s Address.
5. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to present the Budget Estimates for 2019-2020.

Shillong :
The 11th March, 2019.


Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.